

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**DFR No : 637 of 2019 & IA No. 625 OF 2019**

**Dated: 3rd October, 2019**

**Present:** Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
  
Hon'ble Mr. Ravindra Kumar Verma, Technical  
Member(electricity)

**In the matter of:**

**Century Rayon**

**.... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission**

**.... Respondent(s)**

Counsel for the Appellant(s) : Shreya Mukerjee

Counsel for the Respondent(s) : Pratiti Rungta  
Sumit Pargal for R-1  
G Umopathy  
Vaishnavi for R-2

**ORDER**

List the matter on **05.11.2019.**

**Ravindra Kumar Verma  
Technical Member(electricity)**

**Justice Manjula Chellur  
Chairperson**

MK